

(b) if so, the details thereof;

(c) whether it is a fact that Government is considered to implement the aforesaid recommendation; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS) : (a) and (b) The Standing Committee on Food, Consumer Affairs and Public Distribution, which was examining the National Food Security Bill, 2011, introduced in the Lok Sabha on 22.12.2011, in its report has *inter-alia* recommended coverage of 75% of rural and 50% of urban population under Targeted Public Distribution System (TPDS), as a single category with uniform entitlement of 5 kg. per person per month.

(c) and (d) Views of the Government on recommendations of the Standing Committee have not been finalized yet.

Target for procurement of paddy

645. SHRI PIYUSH GOYAL : Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government had fixed any target for procurement of paddy by the Food Corporation of India (FCI) during the last five years;

(b) if so, whether the targets have been achieved;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS) : (a) No, Sir. No targets are fixed for procurement of paddy. However, before the onset of every Kharif Marketing Season, a meeting of the concerned State Food Secretaries is convened wherein the estimates for procurement of rice for the Central Pool and the period of procurement of paddy as well as delivery of CMR/Levy are determined.

(b) and (c) The details of the estimates and the actual procurement made during the last five years is given in the Statement (*See below*).

(d) Does not arise.

Statement*Procurement of Rice for the central pool for the last five years (marketing season wise)**(Figures in lakh tonnes)*

Sl. No.	States/UTs	KMS 2008-09		KMS 2009-10		KMS 2010-11		KMS 2011-12		KMS 2012-13	
		Estimated Procurement	Actual Procurement	Estimated Procurement	Actual Procurement	Estimated Procurement	Actual Procurement	Estimated Procurement	Actual Procurement	Estimated Procurement	Actual Procurement
1	2	3	4	5	6	7	8	9	10	11	12
1.	Andhra Pradesh	45.00	90.58	67.00	75.55	86.00	96.10	107.00	75.40	96.00	34.81
2.	Assam	1.00	0.03		0.08	0.10	0.16		0.23	1.00	0.04
3.	Bihar	7.00	10.83	7.50	8.90	9.00	8.83	9.50	15.34	20.10	6.09
4.	Chandigarh		0.10		0.14	-	0.10		0.13		0.12
5.	Chhattisgarh	20.00	28.48	29.00	33.57	31.00	37.45	40.00	41.15	43.50	47.57
6.	Delhi		0.00		-	-	-		-		0.00
7.	Gujarat	1.00	0.00		-	-	-	0.15	0.04		0.00
8.	Haryana	13.00	14.25	13.40	18.19	13.00	16.87	17.40	20.07	16.75	25.96
9.	Himachal Pradesh		0.00		-	-	0.01		0.01		0.01
10.	Jharkhand	1.00	1.43		0.23	0.23	0.00		2.75	3.40	0.57

11.	Jammu and Kashmir		0.07	-	-	-	0.11		0.09		0.02
12.	Karnataka	2.50	1.07	2.00	0.86	2.00	1.80	5.20	3.56	3.50	0.39
13.	Kerala	2.10	2.37	2.85	2.61	2.86	2.63	2.92	3.76	4.00	0.92
14.	Madhya Pradesh	1.00	2.47		2.55	1.40	5.16	6.50	6.35	13.00	9.00
15.	Maharashtra	2.00	2.61	2.23	2.29	3.18	3.08	1.65	1.78	3.00	1.66
16.	Nagaland	0.25	0.00		-	-	-		-		0.00
17.	Odisha	28.00	28.01	32.00	24.96	32.00	24.65	30.00	28.64	30.00	23.69
18.	Puducherry	0.10	0.07		0.08	-	0.40	0.33	0.05		0.00
19.	Punjab	90.45	85.54	88.35	92.75	85.00	86.35	82.00	77.31	85.00	85.57
20.	Rajasthan	0.25	0.11		-	-	-		-		0.00
21.	Tamil Nadu	12.00	12.01	10.00	12.41	11.00	15.43	20.00	15.96	17.00	2.20
22.	Uttar Pradesh	32.00	40.07	21.06	29.01	30.75	25.54	18.00	33.55	41.00	18.39
23.	Uttarakhand	2.00	3.49	2.35	3.75	4.00	4.22	0.50	3.78	4.00	3.30
24.	West Bengal	16.00	17.43	16.00	12.40	16.00	13.10	12.00	20.41	20.00	8.51
	Others									0.06	
TOTAL		276.65	341.04	293.74	320.34	327.52	341.98	353.15	*350.31	401.31	#268.81

*As on 31.12.2012.

#As on 26.02.2013.

Written Answers to

[4 MARCH, 2013]

Unstarred Questions